

उसे भी बतलाये क्योंकि देखा जाता है कि जो रेडियो यहाँ बनते हैं वे बहुत कम बिकते हैं ?

**श्री मनुमाई साह :** हमारे रेडियो दुनिया के अन्धे रेडियाज के साथ कम्पेयर किए जा सकते हैं। इसलिए रेडियो की बिकालिटी का सवाल बहुत ज्यादा दान नहीं होता है। ऐसे बीच रेडियो स्ट्रिम के लिए, जाकि गांवों के अन्दर काम आ सकें, उनके द्वारा हम लोगों को न्यूज पहुंचा सकें तथा हमारे जो काम ह उनके बारे में उनको जानकारी मिलती रहे, इस कमेटी को यह हिदायत दी गई है कि वह बतलाए कि सौ और डेढ़ सौ रु० के बीच में रेडियो बनाये जा सकें, इसके लिए क्या क्या जाजें करनी चाहियें।

#### Indo-Pakistan Border Talks

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1034. { Shri Bimal Ghose:  
Shri Ram Krishan Gupta:  
Shri Amjad Ali:  
Shri S. M. Banerjee:  
Shri Panigrahi:  
Shri Kalika Singh:  
Shri N. C. Laskar:  
Shri Rameshwar Tantia:  
Shri P. C. Borooah:

Will the Prime Minister be pleased to state:

(a) the progress made towards the demarcation of the eastern border of India with Pakistan in terms of the settlement recently arrived at between India and Pakistan; and

(b) whether any talks or negotiations are in progress for an amicable settlement of the Western border of India with Pakistan?

**The Parliamentary Secretary to the Minister of External Affairs (Shri J. N. Hazarika):** (a) A statement showing the progress is laid on the Table of the House. [See Appendix III, annexure No. 60].

(b) A Minister level conference to consider the disputes relating to the 321 (Ai) L.S.D.—2.

Indo-West Pakistan boundary is likely to be held early in January, 1960.

**Shri Bimal Ghose:** May I know whether this border is being demarcated in regard to the agreement recently arrived at and also the agreement that was arrived at and is known as the Nehru-Noon Agreement?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** Yes, this question refers to the western border.

**Shri Bimal Ghose:** Eastern also.

**Shri Jawaharlal Nehru:** Eastern also, yes. The border is being demarcated, so far as the eastern one is concerned, on the basis of the decisions of the last conference, which decisions include that part of it in the so-called Nehru-Noon Agreement which applies to it. The western border will also take into consideration any previous agreements.

**Shri Hem Barua:** May I know whether the criticism that the decision about the Patherkandi police station, about these five villages that are to be handed over to Pakistan, has been arrived at not according to authentic maps, documents and the Radcliffe Award is true, and whether Government is posted with the memorandum from the people living in those areas?

**Shri Jawaharlal Nehru:** The exact border there has not yet been decided, it is being looked into, but it is based on the Radcliffe Award which was accepted by both parties in regard to this area. No doubt had been raised so far on that question.

It has not even been discussed at conferences because it was admitted there, but nevertheless it was in our possession because other areas were in Pakistan's possession. Whether it will be five villages or four or three and a half, I cannot say, because that depends upon delimitation.

**Shri Ram Krishan Gupta:** May I know whether any portion of the eastern border still remains to be settled?

**Shri Jawaharlal Nehru:** Practically not—that is, it remains to be demarcated, but not settled. Settlement has been more or less done. Perhaps a little bit of Tripura border has to be looked into, but broadly speaking the questions arising in the eastern border have been settled.

**Sardar Iqbal Singh:** Government is going to take up the question of the West Pakistan border very soon. May I know whether Government will also consider taking up the question of the land at Ferozepur headworks where Sardar Bhagat Singh, Raj Guru and Sukhdev were cremated, since that place belongs to India, but is occupied by Pakistan?

**Shri Jawaharlal Nehru:** I am sorry, Sir, I have not understood it.

**Mr. Speaker:** Some place is in the possession of Pakistan, it belongs to India, Will that be taken up?

The hon. Member may send a suggestion to the Prime Minister.

**Shri Jawaharlal Nehru:** Obviously, when the border questions are taken up, every such question will be considered. There are places which appertain to India, and are now in Pakistan possession. There are places belonging to Pakistan which are in India's possession. All these places will have to be considered.

**Shri Bangshi Thakur:** Why is not Tripura coming into the picture?

**Shri Jawaharlal Nehru:** It is very much in the picture. I cannot give an exact answer, but some little enquiry had to be made. We are not leaving out Tripura.

**Shri Hem Barua:** Some of the areas in the Patherkandi police station are proposed to be settled in favour of Pakistan. May I know whether Government propose to maintain the

*status quo* for some time so that the families living there, if they so desire, might migrate to Indian territory?

**Shri Jawaharlal Nehru:** I would refer the hon. Member to the long minutes of decisions of that last conference which deal very fully with this particular question. Nothing is going to be done in a hurry, and every effort will be made to meet the conveniences of the people concerned.

**Shri S. M. Banerjee:** Since the judgment in the case of the Berubari Union has been reserved by the Supreme Court, I want to know whether the transfer of property will wait till that judgment is given since the case raises a fundamental constitutional point whether properties can be transferred without amending the Constitution or only after amending the Constitution?

**Shri Jawaharlal Nehru:** Surely, when a matter has been referred to the Supreme Court, we must wait for their decision.

**Shri S. M. Banerjee:** I am not referring to Berubari, but the other thing, the Patheria forest, the five villages etc.

**Shri Jawaharlal Nehru:** No, that does not involve anything.

**Shri Vajpayee:** May I know if the attention of the Prime Minister has been drawn to a resolution passed by the Executive Committee of the Karimganj District Congress that the majority of the population of the five villages now being transferred to Pakistan consists of Hindus and only 24 families out of 468 are of Muslims; if so, may I know if any enquiry will be made into this resolution?

**Shri Jawaharlal Nehru:** No enquiry is necessary into the resolution. Presumably the resolution was passed. The hon. Member points out certain proportion of the Muslim population and the Hindu population there. What the exact proportion is, I cannot say

immediately. But a certain substantial majority is Muslim—that I knew—whatever it may be. But how does that make any difference? That is not clear to me.

**Shri Vajpayee:** The other day, the Prime Minister stated in this House that 60 per cent. of the population consists of Muslims. This has been challenged by the District Congress Committee of Karimganj. They say that only 24 families out of 468 belong to Muslims. The Prime Minister should correct his statement.

**Shri Jawaharlal Nehru:** Since the hon. Member has drawn my attention to it, I shall certainly enquire and find out what the facts are.

**Shri Hem Barua:** There is another criticism also that this decision has been arrived at on the basis of wrong maps, and documents.....

**Mr. Speaker:** The question hour is now over.

**Shri Bimal Ghose** rose—

**Shri Ram Krishan Gupta:** May I request that S. Q. No. 1053 may be answered. It is a question of public importance.

**Shri Raghunath Singh:** This is very important.

**Mr. Speaker:** There are many important questions. The answers will be placed on the Table of the House.

**Shri Khadilkar:** I had given notice of a short notice question....

**Shri S. M. Banerjee:** I had given notice of an adjournment motion.

**Shri Ram Krishan Gupta:** I had also given notice of a short notice question.

**Shri Khadilkar:** ...but that has been disallowed by you, and my name has been clubbed with that of the other hon. Member who has given notice of this question. It is within your discretion to allow it to be answered now. It refers to the Karnal judgment and the President's letter to

the Prime Minister. I would request you to allow that to be answered.

**Mr. Speaker:** Order, order. I would not hereafter club the names. Only the name of that Member whose question is first admitted will appear; hereafter, no other names will appear.

I am showing a concession to hon. Members by clubbing their names, so that I may give priority to them for putting supplementary questions. Hereafter, if once I admit one question, I shall disallow all other similar questions.

As for short notice questions, they have to be accepted by the Ministers. When they do not accept them at short notice, I extend the hon. Members concerned the courtesy of putting in their names also, so that they may have an opportunity to ask supplementary questions. But I find that advantage is being taken of this, and it is said that the short notice question has not been allowed, and that the hon. Member's name has been put down and therefore, the question should be answered. I have done the hon. Member a favour by clubbing his name. Otherwise, I could have rejected it.

Now, there is no time. I am not going to take up any other question, when once the question hour is over. There is a short notice question to be taken up now.

**Shri Khadilkar:** I may request that this may be answered. All the parties are making this request to you.

**An Hon. Member:** It is a very important question. (*Interruptions*).

**Mr. Speaker:** I am sorry I cannot do anything.

**Shri Bimal Ghose:** May I make one submission about clubbing?.....

**Mr. Speaker:** Order order. Hon. Members know that the first hour is the non-official hour, and the other hours are entirely in the hands of the

Government, except on non-official days. Therefore, I would not by myself encroach upon the time that is allotted. There are still one or two days more for the session, and there is a lot of work to be done. Now, I shall proceed with the work on hand.

**Shri Khadilkar:** May I make a submission that under the Rules of Procedure, it is within your discretion to allow this question to be answered?

**Shri Bimal Ghose:** If the Member whose question is admitted is absent, then the other hon. Members will be absolutely prevented from asking questions, and they will be put out. (Interruptions).

**Mr. Speaker:** I am not going to allow all this. Now, Shri P. G. Deb.

#### SHORT NOTICE QUESTION

#### Flash Light seen in Choukhamba

S.N.Q. 8. { <sup>+</sup> Shri P. G. Deb:  
Shri Bhakt Darshan:

Will the Prime Minister be pleased to state:

(a) whether the Government have seen reports in the newspapers that brilliant flash light was seen over the other side of the Choukhamba peaks in the last week of November, 1959;

(b) if so, the full details of the same; and

(c) the action taken in the matter?

**The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan):** (a) to (c). Investigations made in the matter show that no such light was seen over the peaks.

**Shri P. G. Deb:** May I know whether the detailed inquiries were made by the civil authorities or by the military authorities?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** I cannot say who were the officials concerned who were consulted. But they consulted the local

government, and the local government consulted the people there. I really do not know why, because somebody sees strange lights, that should be a matter of a question in this House. Many people see strange things without their existing.

**Shri P. G. Deb:** May I know what steps Government are taking to report immediately when such infiltrations and bullying tactics are adopted by the Chinese?

**Shri Jawaharlal Nehru:** What is adopted?

**Mr. Speaker:** He wants to know what steps are adopted when such flashlights appear. The hon. Minister has said that he has not seen it. What has he to say?

**Shri Jawaharlal Nehru:** The hon. Member wants me to report immediately when a flashlight appears in the sky?

**Mr. Speaker:** Evidently, the hon. Member wants to know whether Government will take steps to look into the matter and ascertain what exactly it is, when such things are brought to their notice.

**Shri Sadath Ali Khan:** But there was no flashlight.

**Mr. Speaker:** The hon. Ministers have looked into, and seen no flash there.

#### WRITTEN ANSWERS TO QUESTIONS

#### Exports to U.S.A.

\*1016. { Pandit D. N. Tiwari:  
Shri M. L. Dwivedi:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the attention of Government has been drawn to a statement of Mr. Robert Hubbard of the U.S. Trade Mission on the 24th August, 1959 at Madurai that he would recommend to the Government of India to